



In The High Court of Manipur at Imphal

[CAUSELIST FOR WEDNESDAY, THE 28TH MARCH, 2018]

COURT WILL SIT JUST AFTER RISING OF THE DIVISION BENCH

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 3

BEFORE

HON'BLE MR JUSTICE KH NOBIN SINGH

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	RFA/3/2018	LAITONJAM JITESHWORI DEVI Vs LAITONJAM (N) KHUNDONGBAM (O) PREMI DEVI	SUMITI KAPILCHANDRA MR. H NABACHANDRA	XXX
2)	CRP(C.R.P. Art.227)/18/2018	SHRI NINGTHOUJAM SHENJAI SINGH Vs PUYAM THOIBA SINGHG	MR. TH DEEPAK MR S KAMINIKUMAR MR. TH IBOHAL	XXX
3)	WP(C)/154/2018	ALAR THOITAK Vs STATE OF MANIPUR	MR. M HEMCHANDRA	MS JOAN N KIPGEN
4)	With MC(WP(C))/62/2018	WIPONGBOU Vs ALAR THOITAK	MR. N BIPIN	MR. M HEMCHANDRA
5)	WP(C)/240/2018	P RANJIT SINGH Vs STATE OF MANIPUR	MR. KH LUPENJIT MR DAVID BOON MR AYAM ROMESH MR. A MOHENDRO	GA
6)	WP(C)/241/2018	SHRI HEIKRUJAM DOREN SINGH Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA
7)	WP(C)/243/2018	SH (O) RADHA DEVI Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA

ADMISSION

8)	WP(C)/737/2015	JOWEL THANG HMAR Vs STATE OF MANIPUR AND 3 ORS	MR. KH TARUNKUMAR MR. TH KHAGEMBA MR. P JACOB MR. BP SAHU	MR. A VISCOUNT GA
9)	With WP(C)/222/2016	JOWEL THANG HMAR Vs STATE OF MANIPUR AND 3 ORS	MR. P JACOB MR. KH TARUNKUMAR MR. TH KHAGEMBA	GA
10)	CONT.CAS(C)/120/2016 WITH WP(C) 49/2017 (D/O)	TH GOPIMOHON SINGH Vs O NABAKISHORE IAS AND 2 ORS	MR. AJOY PEBAM MR AYAM ROMESH MR. I NARESHKUMAR MR DAVID BOON MR. KH LUPENJIT MR. A MOHENDRO	MR B KIRANKUMAR MS M RANI DEVI MS. N SAVITRI MR. A ROMMEL MR. L ANAND MR. N IBOTOMBI
11)	With MC(Review.Pet.)/14/2017 WITH WP(C) 49/2017 (D/O)	STATE OF MANIPUR Vs M ANGELINA DEVI	MR. A ROMMEL	
12)	With MC(Review.Pet.)/15/2017 WITH WP(C) 49/2017 (D/O)	STATE OF MANIPUR Vs M ANGELINA DEVI	MR. A ROMMEL	MR. I LALITKUMAR
13)	With Review.Pet./23/2017 WITH WP(C) 49/2017 (D/O)	STATE OF MANIPUR Vs M. ANGELINA DEVI	MR. N IBOTOMBI	Mr IROM DENNING MR. I LALITKUMAR
14)	With CONT.CAS(C)/132/2017 WITH WP(C) 49/2017 (D/O)	MOIRANGTHEM ANGELINA DEVI Vs SHRI K RADHAKUMAR SINGH, IAS COMMISSIONER SECRETARY PWD GOVT. OF MANIPUR	Mr IROM DENNING MR. I LALITKUMAR	MR. N IBOTOMBI
15)	WP(C)/297/2016	RK JOYSANA SINGH Vs STATE OF MANIPUR AND 6 ORS	MR N TEJKUMAR MR. M HEMCHANDRA	MR. N JOTENDRO MR. K UMAKANTA MR. JOYCHANDRA MR. L SHYAM MR. H MAIPAKSANA GA
16)	MC((CRP)/5/2017	KONSAM IBOMCHA SINGH Vs POTSANGBAM PISHAK MEITEI	MR. N UMAKANTA	MR. KH RANJIT MR. M JOHNY MR. KH AJIT MR. KH SANTA
17)	With CRP/9/2017	KONSAM IBOMCHA SINGH Vs POTSANGBAM PISHAK MEITEI	MR. N UMAKANTA	
18)	MC((CRP)/6/2017	LAISHRAM SUDHIR SINGH Vs SHRI ARAMBAM KAOMACHA SINGH	MR. N UMAKANTA	XXX
19)	With CRP/16/2017	LAISHRAM SUDHIR SINGH Vs SHRI ARAMBAM KAOMACHA SINGH	Ms SAPNA KH MS. N DEBSWARI MR. S LOKHENDRO MR. N UMAKANTA	XXX

20)	RSA/7/2017	CH (O) IBETOMBI DEVI BY HER LR CH DOREN SINGH Vs Y (O) MAIMU DEVI	MR. T RAJENDRA	MR. I BIKRAMJIT MR. TH IBOHAL
21)	With RSA/8/2017	CH (O) IBETOMBI DEVI BY HER LR CH DOREN SINGH Vs TH (O) RK ROMITA DEVI	MR. T RAJENDRA	MR. TH IBOHAL
22)	With MC(RSA)/14/2017	SMT. THOKCHOM (O) ROMITA DEVI Vs CH (O) IBETOMBI BY HER LRS CH DOREN @ DORENDRO SINGH AND 2 ORS	AMARCHAND THOKCHAM	MR. H AJIT
23)	EL.PET./11/2017	L IBOMCHA SINGH Vs L JAYANTAKUMAR SINGH AND 6 ORS	MR. TH BABLOO MR. H ISHWARLAL MR. N DAVID MR. TH DEEPAK MR TH HENBA MR. A SACHIKUMAR MR MD ARSHAD MR B ROSHNIKUMAR MR. TH HENRY MR. TH MODHU	MR. A BIMOL
24)	With MC(El.Pet.)/8/2018	LANGPOKLAKPAM JAYANTAKUMAR SINGH Vs LAISHOM IBOMCHA SINGH	MR. H SURAJ	XXX
25)	RSA/12/2017	RK SANAJAOBA SINGH Vs SORENSANGBAM ENJIBALA DEVI	MR. TH TOLPISHAK	MR. TH MODHU
26)	RSA/13/2017	RK SANAJAOBA SINGH Vs SORENSANGBAM ENJIBALA DEVI	MR. TH TOLPISHAK	MR. TH MODHU
27)	RSA/14/2017	AK SURAJ SINGH Vs Y IBOCHOU SINGH	MR. S PREMCHAND	LEONID AHANTHEM MR. H SURAJ MR. A GOLLY MR A PETER MR. S SASI MR. A BIMOL
28)	CRP(C.R.P. Art.227)/23/2017	TH (N) L (O) SHANTI DEVI Vs TH (N) I (O) MEMA DEVI	MR. T RAJENDRA MR. M RAJENDRA	MR. N DHANABIR MS. N SAVITRI MR. A ROMMEL MR. N IBOTOMBI MR. Y DALJEET
29)	CRP(C.R.P. Art.227)/24/2017 WITH RFA 5/2017 (D/O)	COMMANDANT 8TH BN, MANIPUR RIFLES, LEIKUN Vs D KOTING LAMKANG	MR. TH TOLPISHAK	MR. RT REBIRTHSON ANAL
30)	CRP(C.R.P. Art.227)/27/2017 WITH LC RECORD	SHRI SHOUGRAKPAM PURNIMA SINGH Vs LUNGNINGAM GANGMEI	MR. RK NOKULSANA	MR. N BANIKUMAR

31)	CRP(C.R.P. Art.227)/28/2017	SAYED HEFAJUDDIN AND ORS Vs MD MANAP MIA	MR. M HEMCHANDRA MR JUNO REHAMAN MR TH ROSON MR A PHULCHAND SHARMA MR. L PADMANABH	MR. T RAJENDRA
32)	CRP(C.R.P. Art.227)/29/2017	ELANGBAM MERATON MEITEI Vs YENGHOM PRABHAPATI DEVI	Mr B PREM SHARMA	
33)	CRP(C.R.P. Art.227)/42/2017	SMT. LAISHRAM NINGOL SUJITA DEVI Vs LAISHRAM MODHU @ MODHUCHANDRA SINGH	MR I SANJIT SINGH MR ABDUL BARIK MR. L SHASHIBHUSHAN	MR. S TEMBA MR. H DIJEN XXX
34)	With CRP(C.R.P. Art.227)/39/2017	SMT. LAISHRAM NINGOL SUJITA DEVI Vs LAISHRAM MODHU @ MODHUCHANDRA SINGH	Mr I SANJIT SINGH Mr ABDUL BARIK MR. L SHASHIBHUSHAN	MR. S TEMBA MR. H DIJEN XXX
35)	With CRP(C.R.P. Art.227)/40/2017	SMT. LAISHRAM NINGOL SUJITA DEVI Vs LAISHRAM MODHU @ MODHUCHANDRA SINGH	Mr I SANJIT SINGH Mr ABDUL BARIK MR. L SHASHIBHUSHAN	MR. S TEMBA MR. H DIJEN XXX
36)	With CRP(C.R.P. Art.227)/41/2017	SMT. LAISHRAM NINGOL SUJITA DEVI Vs LAISHRAM MODHU @ MODHUCHANDRA SINGH	Mr I SANJIT SINGH Mr ABDUL BARIK MR. L SHASHIBHUSHAN	MR. S TEMBA MR. H DIJEN XXX
37)	CONT.CAS(C)/86/2017 NOT BY HON'BLE ACTING CJ	A KHOGENDRO SHARMA Vs VINEET JOSHI IAS AND ANR	MR. RK MILAN MR Y ARUN MR. Y SANAJAOBA MR. RK NOKULSANA	MR. L SHASHIBHUSHAN MR. NG KUMAR
38)	CONT.CAS(C)/208/2017	ROSHNICHAND TOURANGBAM Vs SHRI HAWAIBAM DILIP SINGH, IAS	MR. H PRABIRKUMAR A LEONID MR A PETER MR. H SURAJ MR. A GOLLY MR. A BIMOL	MS. N SAVITRI MR. A ROMMEL MR. BP SAHU MS H KUNJESHORI S YAISKUL MR PHUNGYO ZINKHAI MR M TAPAN SHARMA XXX
39)	CONT.CAS(C)/234/2017	MS. LAISHRAM KHUMANLEIMA DEVI Vs MR. H. DEELIP SINGH, IAS	MS GEETARANI WAIKHOM Mr NG JOTINDRA LUWANG	MR. S BISWAJIT XXX
40)	With WP(C)/854/2017	MS. NGANGOM INDIRA DEVI Vs STATE OF MANIPUR	Ms GEETARANI WAIKHOM Mr NG JOTINDRA LUWANG	GA
41)	CONT.CAS(C)/247/2017	SINAM NINGOL KALYANI DEVI Vs NINGTHOUJAM GEOFFREY, DISTRICT COMMISSIONER	MR. KH LUPENJIT MR DAVID BOON MR AYAM ROMESH MR. A MOHENDRO	XXX

42)	WP(C)/349/2017 WITH WP(C) 464/2016 (D/O)	DR REVATHI P Vs UNION OF INDIA AND 3 ORS	MR. TH KHAGEMBA MR. KH TOMBA MR. P JACOB MR. KH TARUNKUMAR	MR. M HEMCHANDRA MR JUNO REHAMAN MS. BABITA TH MR. A BIMOL MR. S SASI MR. H PRABIRKUMAR MR. H SURAJ MR. A ROMENKUMAR MR. RK BANNA MR S SURESH CGC MR A PETER MR. A GOLLY MR ASG
43)	WP(C)/373/2017	O MANIHAR SINGH Vs STATE OF MANIPUR AND 3 ORS	MS S JOTIBALA MS H KUNJESHORI MS M RANI DEVI MR M TAPAN SHARMA MR PHUNGYO ZINGKHEI MR S YAINANDA MR. BP SAHU	GA
44)	With WP(C)/336/2014	KH YAIMA SINGH Vs STATE OF MANIPUR AND ORS	MR. P JACOB MS. T VICTORIA MR. KH TARUNKUMAR MR. TH KHAGEMBA MR. KH TOMBA Ms PATIENCE PANMEI MR. BP SAHU	GA
45)	With WP(C)/374/2017	K HERACHANDRA SINGH Vs STATE OF MANIPUR AND 3 ORS	MR. BP SAHU	GA
46)	With WP(C)/526/2014	CHUNGAM HAOKIP Vs STATE OF MANIPUR AND ORS	MR. P JACOB MR. KH TARUNKUMAR MR. TH KHAGEMBA Ms PATIENCE PANMEI MR. KH TOMBA MR. BP SAHU	GA
47)	With WP(C)/527/2014	K MOSHANG MARING Vs STATE OF MANIPUR AND ORS	Ms PATIENCE PANMEI MR. P JACOB MR. TH KHAGEMBA MR. KH TOMBA MR. KH TARUNKUMAR MR. BP SAHU	GA
48)	WP(C)/400/2017	CHRISTINA NANGSHA Vs STATE OF MANIPUR	MR. N JOTENDRO	MR. H PRABIRKUMAR
49)	With WP(C)/992/2016	CHRISTINA NANGSHA Vs JNIMS AND ANR	MR. K UMAKANTA MR. H MAIPAKSANA MR. L SHYAM Ms M PUNAM Mr MURTAZA AHMED Ms S LINTHOINGAMBA MR. N JOTENDRO	MR. A BIMOL
50)	WP(C)/404/2017	KSH CHHATRADHANI SINGH Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA MR. P TAMPHAMANI
51)	WP(C)/419/2017	NAOREM (N) TH. (O) SUNITA DEVI Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA

52)	WP(C)/437/2017	YAMBEM LABA Vs STATE OF MANIPUR	MR. A ROMMEL MR. N IBOTOMBI	GA
53)	WP(C)/442/2017	RK SURENDRA SINGH Vs STATE OF MANIPUR	MR. N JOTENDRO	DR RK DEEPAK GA
54)	WP(C)/450/2017	SUBSTITUTE ASSISTANT PRIMARY TEACHER'S ASSOCIATION Vs STATE OF MANIPUR	MS. H BISHESHWARI	LAISHRAM SANAMACHA SINGH MS JOAN N KIPGEN GA
55)	WP(C)/480/2017	K SOMORJIT SINGH Vs STATE OF MANIPUR	MS. BABITA TH	GA
56)	WP(C)/481/2017	L CHANDRAMANI SINGH Vs STATE OF MANIPUR	MR. M HEMCHANDRA	MR. N SURENDRAJIT MR N ZEQUESON GA
57)	WP(C)/604/2017	SMT. YUMNAM SHANTIBALA DEVI Vs THE REGIONAL MANAGER, CENTRAL BANK OF INDIA	MR. TH MANIHAR	MR. Y HEMANTA MR TH SUSHILKUMAR MR. H DELITE
58)	WP(C)/633/2017	SHRI KH SHASHIKUMAR SINGH Vs STATE OF MANIPUR	MR. KH TARUNKUMAR	MR. N DAVID MR. TH MODHU MR. H CHANDRAJIT SHARMA MR BIKRAMJIT GA
59)	With WP(C)/107/2017	L AMUSANA DEVI AND 6 ORS Vs STATE OF MANIPUR AND 7 ORS	MS. K SARJUBALA MR. W OJIT	Mr S SURESH CGC Mr S RUPACHANDRA, Adl AG MR. K RABEI GA
60)	WP(C)/641/2017	SHRI DR. N PAONA Vs STATE OF MANIPUR	MS. BABITA TH	MR S SURESH CGC MR DR RK DEEPAK MR MAHESH ANGOM MR. S RUPACHANDRA, ASG
61)	With MC(WP(C))/295/2017	SHRI DR. NINGTHOUAJM PAONA Vs STATE OF MANIPUR	MS. BABITA TH	GA
62)	WP(C)/685/2017	SHRI OINAM NODIACHAND SINGH Vs STATE OF MANIPUR	MR. Y ROMESHCHANDRA MS N LEMBISANA DEVI MS. PRIYASHIMALA S MR Y THOIBA MR. Y RONELCHANDRA	GA
63)	WP(C)/687/2017	SHRI AHANTHEM BASANTA SINGH Vs STATE OF MANIPUR	MR. N SURENDRAJIT	MR. Y NIRMOLCHAND MR. L RAJU MR. U AUGUSTA GA
64)	WP(C)/719/2017	SINGUL LARSON ANAL Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA

65)	WP(C)/739/2017	SHRI S. SHYAMCHARAN SINGH Vs STATE OF MANIPUR	MR. S RAJEETCHANDRA	MR. P TAMPHAMANI MR. A MOHENDRO MR AYAM ROMESH MR. KH LUPENJIT MR DAVID BOON GA
66)	WP(C)/813/2017	SHRI PAOCHON KIPGEN Vs STATE OF MANIPUR	MS KH RADHESANA O CHANU NUMITA MR. RK DHANARAJ MRS. G PUSHPA	MR S SAMARJEET CGC MR S SAMARJEET GA
67)	WP(C)/816/2017	M/371138X SUBRATA KUMAR SARKAR (WARRANT OFFICER) Vs UNION OF INDIA	MR AYAM ROMESH MR DAVID BOON MR. KH LUPENJIT MR. A MOHENDRO	MR S SAMARJEET CGC
68)	WP(C)/817/2017	SMT. HELEN PANMEI Vs STATE OF MANIPUR	MR IROM DENNING MR. I LALITKUMAR	GA
69)	With WP(C)/754/2017	SMT. MONICA (NINA) MATHEW Vs STATE OF MANIPUR	Mr IROM DENNING MR. I LALITKUMAR	GA
70)	With WP(C)/763/2017	SMT. CHIROM MEMMI DEVI Vs STATE OF MANIPUR	MR. L ROJESHON Mr IROM DENNING MR. I LALITKUMAR	GA
71)	WP(C)/851/2017	NAOREM REBIKA DEVI Vs STATE OF MANIPUR	MS MONIKA MS. BABITA TH	MR. A BIMOL MR KH JETON MEITEI MR. K MODHUSUDON MR. L SHASHIBHUSHAN MR MD. ABDUL BARIK MR I SANJIT SINGH
72)	With WP(C)/932/2017	DR. YENGGOKPAM BUDHACHANDRA Vs THE JAWAHARLAL NEHRU INSTITUTE OF MEDICAL SCIENCES SOCIETY, POROMPAT	MR. S BRONSON MR. ROMENDRO SHARMA	Mr KH JETON MEITEI MR. K MODHUSUDON MR. L SHASHIBHUSHAN Mr ABDUL BARIK Mr I SANJIT SINGH GA
73)	WP(C)/901/2017	MR. NINGTHOUJAM PREMANANDA SINGH Vs STATE OF MANIPUR	MR NG JOTINDRA LUWANG MS GEETARANI WAIKHOM MR. S JHALAJIT	MR D JULIUS RIAMEI GA
74)	With MC(WP(C))/22/2018	THEMILA KHAMRANG Vs STATE OF MANIPUR	Mr D JULIUS RIAMEI	GA
75)	With WP(C)/27/2018	DR JIYEUR RAHMAN Vs STATE OF MANIPUR	MR. S JHALAJIT MS. S LUCY MS. L BINITA MS. L SILLORI Ms GEETARANI WAIKHOM Mr NG JOTINDRA LUWANG	MR. SERTO T KOM MR. BR SHARMA MR. I LALITKUMAR Ms AYANGLEIMA A PRIYOKUMAR SHARMA GA
76)	With MC(WP(C))/40/2018	N PREMANANDA SINGH Vs STATE OF MANIPUR	Ms GEETARANI WAIKHOM	Mr D JULIUS RIAMEI GA

77)	WP(C)/983/2017	SHRI SOIHEM GONMEI Vs STATE OF MANIPUR	MR. TH DEEPAK MR S KAMINIKUMAR MR PRASANTA OINAM MR. N SAMARJIT H AJIT MR. TH IBOHAL	MR. S HUNGYO MR S THOI THOI MEITEI MR. S RUPACHANDRA, ASG
78)	With MC(WP(C))/66/2018	SHRI MAKUNING GONDAIMEI Vs STATE OF MANIPUR	Mr AG CHINGKHINGONG Mr D JULIUS RIAMEI	Ms JOAN N KIPGEN
79)	Tr.P.(C)/2/2018	MR. NAMRONLUNG GONDAIMEI Vs STAT OF MANIPUR	MR S KAMINIKUMAR MR. TH DEEPAK MR. TH IBOHAL	GA
80)	WP(C)/3/2018	EVELYN M. LAISHRAM Vs STATE OF MANIPUR	MS. BABITA TH	GA
81)	CrI.Rev.P./4/2018	MD. IMTIYAS KHAN Vs STATE OF MANIPUR	L NARESH W. DIYANANDA SINGH M IBOHAL SINGH	GA
82)	WP(C)/4/2018	SORAM PRABHABATI DEVI Vs STATE OF MANIPUR	MS. BABITA TH	MR. A MOHENDRO MR. KH LUPENJIT MR DAVID BOON MR AYAM ROMESH GA
83)	CRP(C.R.P. Art.227)/6/2018	SHRI NAOREM BISHAMBHOR SINGH Vs SHRI LAIMUJAM KOKILA SINGH	MR. H MANGLEM	MR. LIAQUAT ALI S DEVARANI DEVI XXX
84)	CONT.CAS(C)/6/2018	MD BAHARUL ISLAM Vs K RADHAKUMAR IAS	MS SYEDA NAZIRA MD. JALALUDDIN	MS. N SAVITRI MR. S NIRANJAN MR. RK UMAKANTA, ADL GA MR. N IBOTOMBI
85)	With CONT.CAS(C)/84/2014	KSH BIMOLA DEVI Vs RAM MUIVAH AND 2 ORS	MR. W ANANDKUMAR MR. A MANI MR. M NICKY	MR. N IBOTOMBI MR. A ROMMEL MR. H SURAJ MS. N SAVITRI Ms CH MONIBALA
86)	CRP(C.R.P. Art.227)/8/2018	SHRI THOUDAM HERAMANI SINGH Vs LEISANGTHEM KRITI SINGH	MR CH NRIPENCHANDRA PURNIMA MR. K PRADEEP	MR. N SURENDRAJIT MR N ZEQUESON XXX
87)	CRP(C.R.P. Art.227)/9/2018	SHRI MOSHILPA MARING Vs ANGOM AMU SINGH	MR N DEEPAK SINGH MR. N RAMESHWOR MR. S SACHINDRA	MR. N UMAKANTA MS. N DEBSWARI MD RAJAUDDIN MS SAPNA KH
88)	CONT.CAS(C)/15/2018	PARI HAOKIP Vs D JAISANKAR	MR S THOI THOI MEITEI MR. R DANIEL	
89)	CRP(C.R.P. Art.227)/17/2018	MAHENDRA KUMAR JAIN Vs SMT YOGITA JAIN	MR TH HENBA MD HAFIZUR MR. TH MODHU	SHAKIR MR. T RAJENDRA SHAKIR KHAN
90)	With CRP(C.R.P. Art.227)/7/2018	SHAILESH JAIN Vs MAHENDRA KUMAR JAIN	Mr LEO ROMMEL S MR. CH DHANANJOY	MR. T RAJENDRO

91)	WP(C)/22/2018	T. HEMJIT SINGH Vs STATE OF MANIPUR	MONIKA MS. BABITA TH	GA
92)	WP(C)/23/2018	JOSHUA LETSOMLAL HAOKIP Vs STATE OF MANIPUR	MS H KUNJESHORI MS S JOTIBALA MR. BP SAHU	GA
93)	WP(C)/24/2018	SHRI SERAM STALON SINGH Vs STATE OF MANIPUR	MR. S DIJESHWOR MR. N BIPIN MR. A ARUNKUMAR MR. HS PAONAM	GA
94)	WP(C)/36/2018	LANGKHANGPAU GUTE Vs STATE OF MANIPUR	MR. A ROMMEL MR. N IBOTOMBI	MR. H KENAJIT MS CH LEILAI MR ADDL. AG
95)	With MC(WP(C))/51/2018	AUTONOMOUS DISTRICT COUNCIL Vs LANGKHANGPAU GUTE	Ms CH LEILAI	Mr ADDL. AG
96)	With WP(C)/91/2018	LANGKHANGPAU GUTE Vs STATE OF MANIPUR	MR. A ROMMEL MS. N SAVITRI MR. N IBOTOMBI	MR. H KENAJIT Ms CH LEILAI Mr ADDL. AG
97)	WP(C)/37/2018	L DHANIMACHA DEVI Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA
98)	With WP(C)/553/2014	CH MEMPISHAK DEVI AND ANR Vs STATE OF MANIPUR AND ORS	MR. ROMENDRO SHARMA Mr S BRONSON MR. M HEMCHANDRA	GA
99)	WP(C)/54/2018	U RAMESH SINGH Vs STATE OF MANIPUR	MR. L ASHINIKUMAR MR. S DIJESHWOR MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. HS PAONAM	MR. Y NIRMOLCHAND MR. L RAJU GA
100)	With MC(WP(C))/64/2018	CHIEF ENGINEER WR Vs U RAMESH SINGH	MR. U AUGUSTA	MR. S DIJESHWOR
101)	WP(C)/56/2018 WITH CONT.CAS(C) 63/2017 (D/O)	LS PUNII Vs UNION OF INDIA	MS M PUNAM MR. N JOTENDRO	ASG
102)	With MC(WP(C))/69/2018 WITH CONT.CAS(C) 63/2017 (D/O)	UNION OF INDIA Vs LS PUNII	MR S SAMARJEET CGC	MR. N JOTENDRO
103)	With WP(C)/860/2017 WITH CONT.CAS(C) 63/2017 (D/O)	L.S. PUNII Vs STATE OF MANIPUR	SYED MURTAZA AHMED Ms M PUNAM MR. N JOTENDRO	Mr Th Roson GA
104)	With WP(C)/954/2017 WITH CONT.CAS(C) 63/2017 (D/O)	L.S PUNII Vs STATE OF MANIPUR	Ms M PUNAM SUMILA SYED MURTAZA AHMED MR. N JOTENDRO	Mr Th Roson MR. N IBOTOMBI MR. A ROMMEL GA

105)	WP(C)/63/2018 WITH CAVEAT 16/2018, CAVEAT 1/2018	M/S BK ENTERPRISES Vs STATE OF MANIPUR	MR. L ASHINIKUMAR MR. S DIJESHWOR MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. N BIPIN MR. HS PAONAM	GA
106)	With MC(WP(C))/19/2018 WITH CAVEAT 16/2018, CAVEAT 1/2018	M/S BLL ENTERPRISES PVT LTD Vs M/S RK AND CO	MR. KH TARUNKUMAR	GA
107)	With WP(C)/41/2018 WITH CAVEAT 16/2018, CAVEAT 1/2018	M/S R.K AND CO Vs STATE OF MANIPUR	MR. N BIPIN MR. S GUNABANTA MR. A ARUNKUMAR	MR. KH TARUNKUMAR MR. P JACOB TH REBATI GA
108)	With WP(C)/49/2018 WITH CAVEAT 16/2018, CAVEAT 1/2018	M/S RK AND CO Vs STATE OF MANIPUR	MR. HS PAONAM	MR. H TARUNKUMAR MR. KH AJIT GA
109)	With WP(C)/93/2018 WITH CAVEAT 16/2018, CAVEAT 1/2018	M/S BLL ENTERPRISES PVT LTD Vs STATE OF MANIPUR	MR. P JACOB TH REBATI MR. KH TARUNKUMAR	MR. BP SAHU GA
110)	With WP(C)/120/2018 WITH CAVEAT 16/2018, CAVEAT 1/2018	M/S P. CONSTRUCTION AND SUPPLIES Vs STATE OF MANIPUR	MR. BR SHARMA SAINEM LEIVON MR. SERTO T KOM	GA
111)	With WP(C)/121/2018 WITH CAVEAT 16/2018, CAVEAT 1/2018	M/S NINGTHOCHA AGENCY Vs STATE OF MANIPUR	MR. A ROMMEL MR. N IBOTOMBI	MR. TH VASHUM
112)	WP(C)/144/2018	SHRI A BIRENDRA SINGH Vs STATE OF MANIPUR	MR. TH KHAGEMBA	MR S SAMARJEET CGC GA
113)	WP(C)/197/2018	THE PRESIDENT MANIPUR VETERAN FOOTBALL ASSOCIATION Vs STATE OF MANIPUR	MR. N DAVID MR TH HENBA MR. TH MODHU	GA
114)	WP(C)/213/2018	SHRI R.K LALIT SINGH Vs STATE OF MANIPUR	TH REBATI MR. P JACOB MR. KH TARUNKUMAR	GA
115)	WP(C)/225/2018 WITH WP(C) 88/2018 (D/O)	GUIGUI KAMEI Vs FOOD CORPORATION OF INDIA	MR. S GUNABANTA MR. A ARUNKUMAR MR. N BIPIN MR. HS PAONAM	GA

ORDER

116)	CRP(C.R.P. Art.227)/47/2015 WITH LC RECORD	A NABA SINGH AND 2 ORS Vs THO TOMBI LEIMA@TOMBI DEVI AND 2 ORS	MR. A ROMMEL MR. N IBOTOMBI	MR. KH DEVANANDA MS. N DEBSWARI MR. H DIJEN MR. P KHAMBI MR. N SHYAMKISHORE MR. N RAMESHWOR MR. N UMAKANTA
117)	MC(Review.Pet.)/24/2017	P. PIREI Vs H.L. GRACEME	MR. M HEMCHANDRA	L STEVENSON

118)	With Review.Pet./29/2017	HL GRACEME Vs P PIREI	MR. P JACOB TH REBATI MR. KH TARUNKUMAR	MR. M HEMCHANDRA Mr Th Roson Mr TH VASHUM, GA GA
119)	MC(WP(C))/334/2017 WITH WP(C) 83/2015 (D/O)	SHRI KANGABAM RABEI SINGH Vs SHRI KHARIBAM HITLER SINGH	TH REBATI	GA
120)	With MC(Review.Pet.)/11/2017 WITH WP(C) 83/2015 (D/O)	KONSAM SHITAL MEITEI Vs SHRI KHARIBAM HITLER SINGH	MR. M RARRY	MR. A BIMOL GA
121)	With Review.Pet./19/2017 WITH WP(C) 83/2015 (D/O)	KONSAM SHITAL MEITEI Vs SHRI KHARIBAM HITLER SINGH	MR. M RARRY	Ms TH LUCY GA
122)	With MC(Review.Pet.)/22/2017 WITH WP(C) 83/2015 (D/O)	SHRI KANGABAM RABEI SINGH Vs KONSAM SHITAL MEITEI	MR. KH TARUNKUMAR L STEVENSON TH REBATI	GA

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

1) MR. MD RABI KHAN 19-03-2018 To 28-03-2018

(RK MEMCHA DEVI)
REGISTRAR